

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6376
ANSWERED ON:06.05.2013
NATIONAL GREEN TRIBUNAL
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the post of Chairman, National Green Tribunal is lying vacant since January, 2012;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has fixed any terms and conditions for appointment to its Chairman;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be filled up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) & (d) The terms and conditions for appointment of Chairperson, NGT have been provided in the NGT Act, 2010.
- (e) Does not arise.